

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-120/2001/693 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the th 10 February, 2022.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. ITS.01/2021/40 dated 09.02.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for three days on 11.02.2022, 14.02.2022 and 15.02.2022 with station leave permission from the morning of 11.02.2022 till the evening of 16.02.2022.** The District and Sessions Judge, Cachar, Silchar and in his absence the in-charge District & Sessions Judge, Cachar, Silchar shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-120/2001/ 694-695 /A, dated , 10-02-2022
Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. ~~The Project Manager, Gauhati High Court.~~

JT. REGISTRAR (VIGILANCE)

[Signature]